

## ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : JUSTICE ANIL K. NARENDRAN

DATE OF APPOINTMENT : 23.01.2014

### DECLARED ASSETS

#### ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicle s (Nos.)	Shares, Mutual Funds & others if any
10 Cents 200 Sq. links in Sy.No.700/4 in Elamkulam Village	House Door No.55/1287 of Cochin Corporation	FD: ₹16,15,818/- SB: ₹4,06,101/-	16 gms.	One Honda City Car 2014 model	Share & Mutual Funds: ₹17,79,743.97 Provident Fund : Rs.1,25,000/- SBI RINN Raksha for ₹25 Lakhs
5 cents out of 55 cents in Sy.Nos.90/8, 90/12 and 90/2 in Moothakunnam Village	NIL				
Undivided share in 1 Hectare 22. 49 Ares of land in Sy.Nos.1077/5, 1081/1, 1081/2, 1081/3, 1081/4, 1081/5, 1081/10, 1081/11, 1081/12 and 1082/1 in Cheranelloor Village	Apartment No.14-I Door No.32/831-P8 of Cochin Corporation				

### LIABILITIES

#### Particulars:-

1. Housing loan availed in the year 2012 for purchasing apartment : ₹22,84,742/-
2. Car loan to purchase Honda City : ₹5,00,000/-

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Note:- Further details available with the Hon'ble Chief Justice

**ASSETS & LIABILITIES**

(At a glance)

**NAME OF THE JUDGE : JUSTICE ANIL K. NARENDRAN**

**NAME OF THE SPOUSE : SANDHYA S.**

**DECLARED ASSETS**

**ASSETS OF THE SPOUSE**

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
<b>NIL</b>	<b>NIL</b>	<b>₹ 12,61,867 (UBI &amp; SBI)</b>	<b>1099 gms.</b>	<b>NIL</b>	<b>LIC Samridhi Plus ₹66,203</b>

**LIABILITIES**

**Particulars**

1. NIL

2.

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Note:- Further details available with the Hon'ble Chief Justice

**ASSETS & LIABILITIES**

(At a glance)

**NAME OF THE JUDGE : JUSTICE ANIL K. NARENDRAN**

**NAME OF THE DEPENDENT CHILD/CHILDREN : ANAND A. NARENDRAN**

**DECLARED ASSETS**

**ASSETS OF THE DEPENDENT CHILD/CHILDREN**

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
NIL	NIL	RD Flexi Rs.88,976	104 gms	NIL	LIC Samridhi Plus & LIC Jeevan Ankur ₹2,16,424

**LIABILITIES**

**Particulars:-**

1. NIL

2.

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Note:- Further details available with the Hon'ble Chief Justice

## ASSETS & LIABILITIES

(At a glance)

**NAME OF THE JUDGE** : JUSTICE ANIL K. NARENDRAN

**NAME OF THE DEPENDENT CHILD/CHILDREN** : ANUJA A. NARENDRAN

### DECLARED ASSETS

#### ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
NIL	NIL	RD Flexi ₹88,976/-	102 gms	NIL	LIC Jeevan Ankur ₹ 1,11,650/-

### LIABILITIES

**Particulars:-**

1. NIL

2.

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Note:- Further details available with the Hon'ble Chief Justice